

Annexure - 8 | Name of the corporate debtor: Sunstar Realty Development Limited; Date of commencement of CIRP: 10-07-2026; List of creditors as on: 31-07-2026
Operational creditors (other than Workmen and Employees and Government Dues) (Amount in Rs.)

S. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	National Securities Depository Limited	20-07-2026	11,12,317.43	11,12,317.43	Unsecured	0.00	0.00	No	NA	0.00	0.00	0.00	0.00	
	Total		11,12,317.43	11,12,317.43						0.00	0.00	0.00	0.00	
<i>Note: (1) The admission of the claim is based on the records and documents presently available with the IRP/RP and shall remain subject to verification and reconciliation with the books of account of the Corporate Debtor and the records/information made available by the Suspended Board of Directors.</i>														